II. A copy (in English and Hindi) of the Audit Report on the Accounts of the Deihi Development Authority for the year 1971-72, under sub-section (4) of section 25 of the Delhi Development Act, 1957. [Placed in Library. *Sec* No. LT-11170/761.

I. Audit Report (1974-75) on the Accounts of the Central Board for Prevention and Control of 'Waiter Pollution.

n. The Gujarat Town Planning and - Urban Development Act, 1976 enacted by the President

SHRI H. K. L. BHAGAT- Sir, I also beg to lay on the Table the following papers—

I. A copy (in English and Hindi) of the Audit Report on the Accounts of the Central Board for Prevention ano Control of Water Pollution for the year 1974-75, under sub-section (6) of section 40 of the Water (Prevention and Con trol of Pollution) Act, 1974. [Placed in | Library. *See* No. LT-11291/76).

II. A copy (in English and Hindi) of the Gujarat Town Planning and Urban Development Act, 1976 (No. 27 of 1976) enacted by the President, under sub-section (3) of section 3 of *J* **the** Gujarat State Legislature (Delegation j of Powers) Act. 1976. [Placed in Lib-1 rary. *See* No. LT-11169/76).

1. Acts enacted by the President under section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976

IL Corrigendum to the Annual Report (1973-74) of the Indian Council of Agriculture Research

III The Sugar (Price Determination for 1975-76 Production) Third Amendment Order, 1976

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following Acts enacted by the

President, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976 :—

(i) The Tamil Nadu Panchayais (Extension of term of Office) Act, 1976 (No. 32 of 1976).

(ii) The Tamil Nadu Panchayai Union Councils (Extension of Term of Office) Act, 1976 (No. 33 of 1976).

[Placed in Library. For (i) and (ii) see No. LT-11171/76].

(I. A copy (in English and Hindi) of the Corrigendum to the Annual Report of the Indian Council of Agricultural Research for the year 1973-74. [Placed IU Library. *Sec* No. LT-11296/76J.

III. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Food) Notification G.S.R. No. 763(E)/Ess. Com./Sugar, dated the 21st August, 1976, publishing the Sugar (Price Determination fcr 1975-76 Production) Third Amendment Order, 1976, under subsection (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. *See* No. LT-11297/76].

I. Notifications under Essential Commodi ties AcS, 1955

II. The Food Corporations (Amendment) Rules, 1976.

III. The Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1976.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHIB 1-. SHINDE) : Sir, I beg to lay on the Table the following papers :—

I. A copy each (in English and Hindi) of the following Notifications of 'he Ministry of Agriculture and Irrigation (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :---

(i) Notification G.S.R. No. 944. dated the 26th June, 1976, publishing the Rice (Southern Zone) Movement Control (Amendment) Order, 1976.